

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **02.03.2023** (THURSDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 216/2021 (CA (AT) (Ins) No. 1478/2019)	P.V. Nidhish Vs OCS Group India Pvt. Ltd. & Anr.	Mr. Aditya Prakash Arora	Mr. Bijoy P Pulipra

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

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